

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-100/2022/13518/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Sangeeta Gogoi Bora,
Presiding Officer,
Industrial Tribunal,
Dibrugarh.

Dated Guwahati the st 21 December, 2022.

Sub: **Earned leave.**

Ref:- Letter No. ITD. I/2022/757 dtd. 14.12.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **earned leave for 13 days from 26.12.2022 to 07.01.2023 (prefixing 24.12.2022 and 25.12.2022 & suffixing 08.01.2023)** along with station leave permission, from the evening of 23.12.2022 till the morning of 09.01.2023, has been granted. Further, you have been asked to hand over charge to the the District and Sessions Judge, Dibrugarh and in her absence to the next senior most Judicial Officer before proceeding on leave.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-35/1999/13518-21/A, dated , 21-12-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
(A copy of the leave application form in prescribed format is enclosed herewith)
2. The District and Sessions Judge, Dibrugarh.
- ✓ 3. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)